

**VIDEO CONFERENCING**  
**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Dr. Kamini Lau**  
**Presiding Off.-MACT**  
**CIVIL CAUSE LIST DATED 08-10-2020**

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc. cases/purpose</u></b>					
1	MACT 539/17		JAGDISH SINGH	Vs.	UNTRCED.
2	MACT 117/18		BHANU PRATAP SINGH	Vs.	UNTRACE
3	MACT 78/20		KAMESH	Vs.	UNTRACE
<b><u>Plaintiff/Petitioner Evidence</u></b>					
4	MACT 389/2014 56456/16		MST. KARTIK (I-O)	Vs.	JOGINDER PAL
<b><u>Defendant/Respondent Evidence</u></b>					
5	MACT 564/19		SHEELA	Vs.	SANJAY GUPTA
<b><u>Misc. Arguments</u></b>					
6	MACT 662/17		SURENDRA SINGH	Vs.	SANDEEP
7	MACT 112/18		MAMTA	Vs.	DEVRAJ SINGH
8	MACT 157/18		KANCHAN	Vs.	DEVRAJ
9	MACT 986/18		KRISHAN KANT	Vs.	MOH. AFJAL
10	MACT 707/19		SHAKUNTALA DEVI	Vs.	JAYA BHARDWAJ
<b><u>Final Arguments</u></b>					
11	MACT 670/19		JALLAUDDIN	Vs.	RAMESH KUMAR

**VIDEO CONFERENCING**  
**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Dr. Kamini Lau**  
**Presiding Off.-MACT**  
**CRIMINAL CAUSE LIST DATED 08-10-2020**

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	M CrI	80/2019	VIKAS BHARTI	Vs.	UNKNOWN 181 /2019 (Darya Ganj)
2	M CrI	98/2019	LAXMI DEVI	Vs.	UNKNOWN 321 /2019 (Nabi Karim)
3	M CrI	134/2019	SURAJ PARKASH	Vs.	UNKNOWN 121 /2017 (Ranjit Nagar)
4	M CrI	172/2019	ABU BAKKAR	Vs.	RISHI MOHAN 73 /2018 (Darya Ganj)
5	M CrI	179/2019	VIKAS	Vs.	UNTRACE 72 /2018 (Pahar Ganj)
6	M CrI	245/2019	SURENDER PAL KHANNA	Vs.	UNKNOWN 351 /2019 (Pahar Ganj)
7	M CrI	41/2020	SURAJ	Vs.	UNTRACE 247 /2019 (Darya Ganj)